

Notice

Advocates are requested to supply copy of paper book(s) and interim/final order(s) passed by this Hon'ble Court in the cases mentioned in the list enclosed, along with fresh status, to the Reconstruction Cell.

*Geetha*  
*27/8/19*  
Assistant Registrar (Judicial)  
*27.8.19* *27/8/19*

Advocates are requested to supply copy of paper books, interim and final order (s) passed by this Hon'ble Court in the cases mentioned below

Sr. No.	Case Type	Case No.	Case Year	Parties Name
1	CR	1880	1990	NA
2	EDC	1	1985	Do Vs. KARINA KHANNA
3	FAO	Nil	1988	BALBIR SINGH VS CHANAN SINGH
4	FAO	Nil	1988	SMT. SUSHILA DEVI VS. MOHD. HUSSAIN
5	FAO	2284	1989	MOHINDER KAUR VS. NANGAL STEEL LTD
6	FAO	NIL	1989	RAM KUMAR VS. TARSEM PAL
7	FAO	NIL	1989	MANGA RAM VS. TARSEM PAL
8	FAO	NIL	1989	RAM KUMAR VS. TARSEM PAL
9	FAO	NIL	1990	BALWANT KAUR VS. OM PARKASH
10	FAO	NIL	1990	MOHINDER KAUR VS. OM PARKASH
11	FAO-M	5	1989	MOOL CHAND VS. SUMITRA
12	GTC	2	1989	DO VS. DHARAM PAL OSWAL
13	ITA	207	1988	CIT, PATIALA VS. CHANDIGARH INDUSTRIAL GENERAL DEVELOPMENT
14	ITA	1224	1990	CIT VS. M/S SANGRUR VANASPATI MILLS
15	STC	7	1987	DO VS. M/S RAM LAL & SONS
16	STC	7	1988	DO VS. DO
17	STC	5	1989	DO VS. DO
18	STC	6	1989	DO VS. DO
19	ITR	48	1983	NA